

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 66/12	TP 38/16	Hearing	397/398	Pramod Ramadas Kamat & 3 Ors. Vs. Sree Sreenivasa Textiles Processing Pvt. Ltd. & 8 Ors.

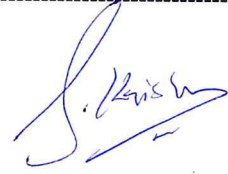
SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

M S. Krishna
JUST LAW Advocates

Respondent



HEMA SRINIVASAN
ADVOCATE
SARVOTHAM. P
PLS

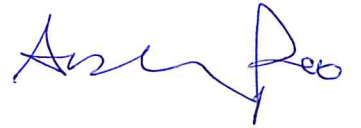
Petitioners



9916710757

AISHWARYA RAO
9900251320

R9



P.T.O.

Counsel for petitioner is present. Counsel for R-1 to R-8 is present and counsel for R-9 is also present. The counsel for R-1 to R-8 informed the Tribunal that he has received a proposal for compromise sent by the petitioner and that R-1 to R-8 need some time for studying the compromise proposal sent by the petitioner.

List it finally on 13.10.2017 for reporting settlement and if not, parties are directed to proceed with the main matter.



MEMBER (J)



MEMBER (T)